

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17th day of DECEMBER, 2018.

ORIGINAL APPLICATION NO. 1697 of 2012

**HON'BLE MS.AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Pramod Kumar Applicant.

VERSUS

Union of India and others Respondents

Advocates for the Applicants : Shri Mahesh Gautam
Shri Satyendra Nath Tiwari

Advocate for the Respondents : Shri N.P Singh

O R D E R

List revised. None present for the parties.

2. From perusal of file, it is evident that on the last listed dates i.e., 2.9.2014 and 7.8.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

**(AJANTA DAYALAN)
MEMBER (A)**

Manish/-